NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 42(ND)11 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s Sh. Shiv Shankar Khadganat V/s. M/s. Shivam Adhesive Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

	S	.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	1.	A	4 KIT SHAH	Advocafe	for Pehhonen	Anniosmos
5 &	6	KR De	IISHNA KUMAR EPIKA TIWARY	[ADVOCATE]	PETITIONER	Duray.
1	2.	SAR	LANSM GITTYA	(ADV)	FOR R-2 to Y	/ grue

ORDER

Mr. Ankit Shah learned counsel has appeared on behalf of the arguing counsel for the petitioner. learned counsel for the respondent is present. Learned counsel has stated that the arguing counsel is indisposed today. Therefore, he seeks and is given time to argue the matter.

List on 29.11.2016.

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(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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